NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/187/2017

NAME OF THE PETITIONER(S)

: MADRONO DEVELOPERS PVT LTD

NAME OF THE RESPONDENT(S)

: ROC, CHENNAI

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. Squath babu Representing Couraged for Roc, Chara' B. Garbon Advocate

Rajasekhan VK Coursel for the applicant company Rajanekan.

ORDER

Counsel for Applicant present. Counsel for RoC also present. Counsel for RoC prayed for time to file objections. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk